

(b) and (c). The Report is being examined in consultation with the concerned Ministries.

**Industrial Concerns with Foreign Collaboration**

6960. SHRI K. N. PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of Industrial concerns working in India with foreign collaboration with the names of their collaborators ;

(b) the equity participation allowed in each case as against plant and machinery and for technical know-how supplied, separately ;

(c) whether there have been cases where import of machinery which could be indigenously fabricated was allowed under collaboration agreements and, if so, the details of such cases and the circumstances leading to the decision ; and

(d) whether full foreign exchange involvement was borne by the collaborators and, if not, the extent of drain on our own foreign exchange resources as a result thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS ( SHRI F.A. AHMED):  
(a) Quarterly lists of foreign collaboration cases indicating *inter alia* the names of Indian and foreign parties are published in the Journal of Industry and Trade.

(b) to (d). The information is being collected and will be laid on the Table of the House.

**Demands for Funds for Tribal Development Blocks in U. P.**

6961. SHRI ARJUN SINGH BHADORIA: Will the Minister of LAW AND SOCIAL

WELFARE be pleased to state :

(a) whether any request has been received from the Government of Uttar Pradesh regarding allotment of funds for the tribal development blocks in that State during the year 1970-71 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) and (b). Yes, Sir. The proposal of the Government of Uttar Pradesh to open one 'Special Areas Project' in Lakhimpur Kheri District by diversion of an amount of Rs. 8.00 lakhs from the Co-operation Scheme during the four years 1970-71 to 1973-74 has been agreed to.

**Authorised and paid-up Capital of Film Companies**

6962. SHRI ARJUN SINGH BHADORIA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the authorised and paid-up capital of the Vijya Productions (P) Ltd., Madras and A.V.M. Ltd., Madras and the names of the Board of Directors ;

(b) whether the Managing Director and his son have been found guilty of gross misuse of the Company money and whether any investigations have been made ;

(c) if so, the findings thereof ; and

(d) what are the total assets of the Directors of the above Companies and their associate concerns ?